

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 1055/2016
This the 21st day of April, 2016

**Hon'ble Shri V.N. Gaur, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

ASI Mukesh Singh, 48 years,
Belt No. 1844D, PIS No. 28871715
S/o Sh. Rewati Prasad
R/o House No. 113, Dallupura Village,
Delhi-110096. ... Applicant
(By Advocate: Mr. Sourabh Ahuja)
Versus

1. Govt. of NCT of Delhi.
Through it's Chief Secretary,
Delhi Sachivalaya, Players Building,
I.P. Estate, New Delhi-2.
2. Commissioner of Police,
Police Head Quarters, IP Estate,
MSO Building, New Delhi
3. Deputy Commissioner of Police,
(Establishment),
Through Commissioner of Police,
Police Head Quarters, IP Estate,
MSO Building, New Delhi. ... Respondents

(By Advocate: Sh. Satyendra Kumar for Mr. R.N. Singh)
Order (oral)

Hon'ble Mr. V.N. Gaur, Member (A)

Learned counsel for the applicant submits that after filing of the O.A.,
respondents have passed an order on the representation filed by the applicant
and he wants to challenge that order in a fresh proceedings, and therefore,
seeks permission to withdraw the O.A. with liberty.

2. Accordingly, the O.A. is dismissed as withdrawn, with liberty as above.

(Raj Vir Sharma)
Member (J)

(V.N. Gaur)
Member (A)

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